NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>NOTICE</u>

Take notice that the following matters listed on 19.12.2019 in the Court of Chairperson at 02: 00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No.	Somany Provident Fund	Pranav Sarthi	Karan Khanna-R2
	256 of 2019	Institution.		
		Vs.		
		Union of India		
		Through Ministry of Corporate		
ı		Affairs & Anr.		
2.	TA (AT) (Compt.) No.	Shree Cement Limited	Manas Kumar Chaudhuri	Samar Bansal
	10 of 2017	Vs.		(R-CCI)
	(Old Appeal No.	Competition Commissin of India &		
	48/2016)	Ors.		
3.	Competition Appeal	Vinod Kumar Gupta	Prakhar Gupta	Kunal Sharma
	(AT) No. 13 of 2017	Vs.		(R-CCI)
		Competition Commission of		YamanVerma
		India& Anr.		TejasKaria-R2
4.	Competition Appeal	Karnataka Power Corporation	AchyuthAjith Kumar	Anurag Mathur (R2)
	(AT)	Ltd.		
	No. 05 of 2018	Vs.		
		Competition Commission of		
		India &Anr.		

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2. Reception

3. Record File -sd/4. Website: www.nclat.nic.in Registrar